

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 83 OF 2015

&

I.A. NO.132 OF 2015

Dated: 21st January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

In the matter of :

Pachim Gujarat Vij Co. Ltd.

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapana Seshadri

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Arvind Tiwari a/w
Mr. S.R. Pandeyfor R-1

Mr. Arpit Christy
Mr. Abellon (Reps.) for R.2

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **29.01.2016.**

(I. J. Kapoor)
Technical Member
Ts/dk

(Justice Ranjana P. Desai)
Chairperson